### F.No.NFRA-5/1/2022-Comp-MCA Government of India Ministry of Corporate Affairs

'A' Wing, 5<sup>th</sup> Floor, Shastri Bhavan New Delhi Dated the 21<sup>st</sup> March, 2022

#### VACANCY CIRCULAR

# Sub: Filling up of 1 (one) post of Secretary (JS level), National Financial Reporting Authority (NFRA).

Applications are invited to fill up, on deputation basis, the following post in the **National Financial Reporting Authority (NFRA)** constituted under Section 132 of the Companies Act, 2013.

S. No.			No. of posts	Pay Band & Grade Pay		
1	Secretary, Financial Authority	National Reporting	1	Level-14 in Pay Matrix of 7 <sup>th</sup> CPC		

2. The selected candidates will be required to serve in the NFRA, located in Delhi.

3. The details of the post, along with eligibility criteria, educational qualification/ experience etc. required for the post is given in the enclosed **Annexure -I**.

4. Secretary, NFRA shall be an officer of the level of Joint Secretary (or equivalent) to the Government of India. The appointment of Secretary, NFRA shall be on deputation basis from Government for a fixed tenure. The period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government, shall ordinarily not exceed three years. It may be extendable for another two years and the maximum period of deputation shall not exceed five years and will be governed by the terms and conditions prescribed by the Department of Personnel and Training, Government of India in this regard, as amended from time to time.

5. Maximum age limit for appointment on deputation is 56 years.

6. It is requested that applications of eligible and willing officers, whose services can be spared immediately on selection, may kindly be forwarded through proper channel in the prescribed proforma at Annexure-II duly accompanied by the following documents to Shri Nilratan Das, Deputy Secretary, Ministry of Corporate Affairs, Room No.532, 5<sup>th</sup> Floor 'A' Wing, Shastri Bhavan, New Delhi-110001 within 45 days from the date of publication in the Employment News.

(i) Verification of the particulars of the applicant officer from his service records, including vigilance clearance certificates, in the prescribed proforma, appearing at the end of **Annexure-II**;

- (ii) Attested copies of up-to-date Annual Performance Appraisal Reports for the last five years;
- (iii) Integrity Certificate duly signed by an officer not below the rank of Deputy Secretary;
- (iv) Certificate to the effect that no major/minor penalties have been imposed on the official during the last ten years, duly signed by an officer not below the rank of Deputy Secretary.

7. Applications received after the last date or incomplete in any respect or those not countersigned or not accompanied by the documents/information as mentioned in para 6 above, will not be considered. This vacancy circular is also available at the website of this Ministry, i.e. <u>www.mca.gov.in</u> as well as on the website of the Department of Personnel & Training (DoPT) i.e. <u>http://persmin.nic.in</u>

Rakestkund

(Rakesh Kumar) Under Secretary to the Govt. of India Tel. No.23387939

To,

- 1. Secretaries to the Government of India, All Ministries/Departments of the Government of India.
- 2. All Chief Secretaries to the State Governments/Union Territories.
- 3. The Director (CS), Deptt. of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi-110003 with the request to get this Vacancy Circular placed on the DoPT Website
- 4. PA to DS(SM), DOPT, New Delhi with a request to arrange to upload this vacancy circular through bulk e-mailing system of officers.
- 5. All Officers of Ministry of Corporate Affairs at Shastri Bhavan, New Delhi.
- 6. E-governance Cell, Ministry of Corporate Affairs with the request to upload the vacancy circular on the website of the Ministry.
- 7. Technical Director, NIC, DoPT with the request to upload the vacancy circular on DoPT's website.

ut umum age limit for appointment on deputation is 56 years

### **ANNEXURE-I**

# DETAILS OF POST OF SECRETARY NFRA TO BE FILLED ON DEPUTATION BASIS

1.	Name of Post	Secretary, NFRA				
2.	No. of post	1				
3.	Level	Level-14 in the Pay Matrix of 7 <sup>th</sup> CPC (Rs.144200-218200)				
4.	Eligibility	Group A Officers from All India or Central Civil Services:				
		(i) in the grade rendered after appointment thereto on regular basis in Level 14 (Rs. 144200-218200) in the pay matrix; or				
		(ii) with two years of regular service in the grade rendered after appointment thereto on a regular basis in Level 13A (Rs. 131100- 216600) in the pay matrix; or				
		(iii) with three years of regular service in the grade rendered after appointment thereto on a regular basis in Level-13 (Rs. 123100- 215900) in the pay matrix.				
		AND				
		Possessing a minimum of twenty years' experience in dealing with issues relating to finance, economics, investigation, accountancy audit, administration.				
		<b>Note:</b> Departmental officers in the feeder category who are in the direct line of promotion will not be eligible for consideration fo appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.				
		(Period of deputation including period of deputation in another exceeding post held immediately preceding this appointment in the same or some other orginasition or department of the Central Government, shall ordinarily not exceed three years. It may be				
		extendable for another two years and the maximum period of deputation shall not exceed five year.				
		The maximum age-limit for appointment by deputation or contract shall be not exceeding fifty six years as on the closing date of receipt of applications).				

### **ANNEXURE-II**

## FORMAT OF APPLICATION

Attested copy of passport size photograph to be pasted

	AL						
1.		IN BLOCK LE	ITERS)				
2.	Post Applied I	For		Secreta	ary,	NFRA	Contraction of the
3.	Date of Birth						
4.	Present Empl	oyer (mention	the name of	f			
	Central G	overnment	or State	e			
	Government	or Union Te	erritories o	r			
	Statutory Orga						
5.	Present Office	e with Address					
6.	Present Post	held					
7.	Present Pay (	Level as per 7	7th CPC, Pa	V			
	Band and Gra	de Pay as per	6 <sup>th</sup> CPC)*				
8.		present empl				a state in	
		Ad-hoc/Tempor					
9.		resent employ		t			
		, please state:					
	The date of ap	opointment.					
	Name of the p	parent office/or	ganization.				
10.	Date of super	annuation	he grand and				
11.	Service to whi	ich you belong		C Sections			
12.	Office Addres	S	A PARTY AND				
	i) Telephone I	No.					
	ii) Fax No.						
13.	Corresponde						
	i) Telephone No. – (Res, Mobile)						
	ii) Fax No.						
	iii) Email Id (M						
14.	Permanent Ac	ddress	A State State	The states			and the second second
				al Cardenter			
1.1			1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1				
15.	Educational G	ualifications (N	Matric onwa	rds):		ALL PROVIDENCE OF	
	Exam	Name of	Year of	Duration	of	Subjects	Grade/Percentage
	Passed	University/	Passing	Course		-	of Marks
		Institute/				A CONTRACTOR	(Mention
		Board	No. March 1997				Distinction, if any)
			A A SHALL PARK A.	- 4185 - 11 - 13			_ iounouon, n any)
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			and a star			Paris Calif	
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16.	Details of emp	ployment in cho	rologica	al or	der (If needed,	enclose a	a separate	sheet
	duly authenticated by your signature in the format given below):							
		Post Held	Period				Nature	of
	Office/Instt./	(Designation)	service	Э	Appointment	of Pay/	Duties	
	Organisation				(Reg./Ad-hoc/	Pay		
	- 10 - 110 -	113 mm			Deputation)	Band		· · · · · · · · · · · · · · · · · · ·
						and		
						Grade		
						Pay		
			From	To				
				1000			Carlo and	
17.		perience in ch						
		in the fields						
	economics, investigation, accountancy,							
	audit, establishment, personnel and							
	administration							
10								
18.	Details of train	ing undergone:						
19.	Details of prof	iciency in comp						
	Details of proficiency in computer:						•	
20	Any other info	rmation, applica	nt want	s to				
	furnish:						· ·	
21.	Please state b	oriefly how you f	ind you	rself	best suitable fo	r the post	applied fo	r:
					and all a starters			

\*If the pay is not as per structure of 6<sup>th</sup> or 7<sup>th</sup> CPC please also indicate the actual pay and its equivalent pay in 6<sup>th</sup> or 7<sup>th</sup> CPC pay structure.

It is certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post.

Place :-Date :-

(Signature)

Name: \_

## (Certificate to be furnished by the Employer/Head of office/Forwarding authority)

Certified that the particulars furnished by ------ are correct and he/she possesses educational qualifications and experience mentioned in vacancy circular. It is also certified:-

(i) That there is no vigilance/disciplinary case or criminal case pending or contemplated against Sh. /Smt. -----.

(ii) That his/her integrity is certified.

(iii) That his/her CR/APAR dossier in original is enclosed/photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.

(iv) That no major/minor penalty has been imposed on him/her during the last ten years. –or -- list of major/minor penalties imposed on him/her last ten years is enclosed.

(v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement

Signature	-
lame and Designation	-
Tel. No	-

Office Seal

Place:

Date:

List of enclosures:

1.		
2.		
3.		
4.		
5.		